

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 512 of 2022/Psy

Dated: 26.04.2022

In terms of the transfer policy issued vide Order No. 405/2021/RG/Psy dated 14.06.2021 and upon the acceptance of transfer representations, the following transfers and postings of the Head Assistants in Jammu Division are hereby made in the interest of administration:

1. Sh. Ashok Kumar-III, Head Assistant, in the Court of Sp. Mobile Magistrate (Traffic) Jammu is transferred as such to District Kathua, to be adjusted against the vacancy available in the district.
2. Sh. Joginder Lal, Head Assistant, in the Court of Spl. Mobile Magistrate, Kathua is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
3. Sh. Naveen Singh, Head Assistant, in the Court of Spl. Excise Mobile Magistrate, Jammu is transferred as such to District Reasi, to be adjusted against the vacancy available in the district.
4. Sh. Shoukat Ali Sohil, Head Assistant, in the Court of Munsiff / JMIC, Ukhral is transferred as such to District Doda, to be adjusted against the vacancy available in the district.
5. Sh. Sudesh Kumar, Head Assistant, in the Court of Chief Judicial Magistrate, Ramban is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.
6. Sh. Javid Ali, Head Assistant, in the Court of Pr. District & Sessions Judge, Poonch is retained in District Poonch, for posting in a satellite station
7. Sh. Sat Paul-I, Head Assistant, in the Court of Sub-Judge, Ramnagar is transferred as such to District Ramban, to be adjusted against the vacancy available in the district.
8. Sh. Yash Paul Sharma, Head Assistant, in the Court of Pr. District & Sessions Judge, Bhaderwah is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.
9. Sh. Rajinder Kumar, Head Assistant, in the Court of Pr. District & Sessions Judge, Udhampur is transferred as such to District Kathua, to be adjusted against the vacancy available in the district.
10. Sh. Chain Singh, Head Assistant, in the Court of Sub-Judge, Surankote is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
11. Sh. Harinder Salgotra, Head Assistant, in the Court of Sub-Judge, Jammu is transferred as such to District Kathua, to be adjusted against the vacancy available in the district.
12. Sh. Angrez Das, Head Assistant, in the Court of Pr. District & Sessions Judge, Jammu is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.



13. Sh. Deepak Kumar, Head Assistant, in the Court of Addl. District & Sessions Judge, Jammu is transferred as such to District Doda, to be adjusted against the vacancy available in the district.
14. Sh. Mohan Lal, Head Assistant, in the Court of 3rd Addl. District & Sessions Judge (TADA / POTA), Jammu is transferred as such to District Rajouri, to be adjusted against the vacancy available in the district.
15. Smt. Shanta Devi, Head Assistant, in the Court of Spl. Judge Anti-Corruption, (CBI Cases) Jammu is transferred as such to District Reasi, to be adjusted against the vacancy available in the district.
16. Sh. Jyotinder Paul Singh, Head Assistant, in the Court of Pr. District & Sessions Judge, Udhampur is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
17. Sh. Arjun Dass, Head Assistant, in the Court of MACT, Jammu is transferred as such to District Ramban, to be adjusted against the vacancy available in the district.
18. Sh. Wazir Ahmad Khan, Head Assistant, in the Court of Sub-Judge, Jammu is transferred as such to District Doda, to be adjusted against the vacancy available in the district.
19. Sh. Shiv Lal, Head Assistant, in the Court of Special Excise Mobile Magistrate, Jammu is transferred as such to District Reasi, to be adjusted against the vacancy available in the district.
20. Sh. Altaf Hussain, Head Assistant, in the Court of Pr. District & Sessions Judge, Baderwah is transferred as such to District Ramban, to be adjusted against the vacancy available in the district.
21. Sh. Mohd Rafiq Malik, Head Assistant, in the Court of Munsiff / JMIC, Banihal is transferred as such to District Doda, to be adjusted against the vacancy available in the district.
22. Sh. Bishamber Dass, Head Assistant, in the Court of Munsiff / JMIC, Bani is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
23. Sh. Jugal Kumar, Head Assistant, in the Court of Pr. District & Sessions Judge, Ramban is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.
24. Sh. Paramjit Lal, Head Assistant, in the Court of Spl. Mobile Magistrate, Rajouri is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
25. Sh. Dewan Chand-II, Head Assistant, in the Court of Pr. District & Sessions Judge, Reasi is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
26. Sh. Rajesh Kumar Kotwal, Head Assistant, in the Court of Addl. District & Sessions Judge (Fast Track), Doda is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.
27. Sh. Ghulam Mustafa, Head Assistant, in the Court of Spl. Electricity Magistrate, Jammu is transferred as such to District Ramban, to be adjusted against the vacancy available in the district.

28. Sh. Tilak Raj-II, Head Assistant, in the Court of Sub-Judge, Nowshera is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
29. Sh. Romesh Chander-I, Head Assistant, in the Court of Munsiff / JMIC, Mahore is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
30. Sh. Subash Chander-II, Head Assistant, in the Court of Munsiff / JMIC, R. S. Pura is transferred as such to District Rajouri, to be adjusted against the vacancy available in the district.
31. Smt. Vinita Kotwal, Head Assistant, in the Court of Chief Judicial Magistrate, Doda is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
32. Sh. Rahul Mishra, Head Assistant, in the Court of 2nd Addl. District & Sessions Judge, Jammu is retained in District Jammu, being a case of PWD; however, he shall be shifted from his present place of posting.
33. Sh. Romesh Kumar-III, Head Assistant, in the Court of Pr. District & Sessions Judge, Kathua is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
34. Sh. Naresh Kumar Sharma-II, Head Assistant, in the Court of Pr. District & Sessions Judge, Ramban is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
35. Sh. Charan Dasas, Head Assistant, in the Court of CJM, Reasi is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
36. Sh. Om Kumar, Head Assistant, in the Court of Munsiff / JMIC, Gandoh is retained in District Doda, however, he shall be shifted from his present place of posting.
37. Sh. Sanjay Kumar, Head Assistant, in the Court of Spl. Mobile Magistrate, Bholderwah is transferred as such to District Ramban, to be adjusted against the vacancy available in the district.
38. Sh. Ashok Kumar-I, Head Assistant, in the Court of MACT, Jammu is transferred as such to District Poonch, to be adjusted against the vacancy available in the district.
39. Sh. Daleep Kumar, Head Assistant, in the Court of Pr. District & Sessions Judge, Udhampur is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
40. Sh. Ravinder Kumar Choudhary, Head Assistant, in the Court of Munsiff / JMIC, Chenani is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
41. Sh. Parshotam Raj, Head Assistant, in the Court of Sub-Judge, Bholderwah is retained in District Doda; however, he shall be shifted from his present place of posting.
42. Smt. Kusum Lata, Head Assistant, in the Family Court, Jammu is transferred as such to District Samba, to be adjusted against the vacancy available in the district.



43. Sh. Anil Kumar Sharma, Head Assistant, in the Court of Munsiff / JMIC, Billawar is retained in Kathua, for posting at a different station
44. Sh. Ashutosh Prabhakar, Head Assistant, in the Court of City Judge, Jammu is transferred as such to District Doda, to be adjusted against the vacancy available in the district.
45. Sh. Vijay Rattan, Head Assistant, in the Court of Spl. Judge Anti-Corruption, Jammu is transferred as such to District Reasi, to be adjusted against the vacancy available in the district.
46. Sh. Tsering Dorji, Head Assistant, in the Court of City Judge, Jammu is retained at Jammu, for posting in a satellite station.
47. On acceptance of her representation, Smt. Prem Lata, Head Assistant in the Court of Pr. District & Sessions Judge, Reasi is prematurely transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
48. On acceptance of his representation, Shri Ashok Kumar, Head Assistant in the Court of Pr. District & Sessions Judge, Bhaderwah is prematurely transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
49. On acceptance of his representation, Shri Mohd. Azam Khan, Head Assistant in the Court of Pr. District & Sessions Judge, Poonch is prematurely transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
50. On acceptance of his representation, Shri Khalil Ahmed, Head Assistant in the Court of Chief Judicial Magistrate, Rajouri is prematurely transferred as such to District Poonch, to be adjusted against the vacancy available in the district.
51. On acceptance of his representation, Shri Imtiyaz Ahmad Wani, Head Assistant in the Court of Munsiff / JMIC, Gool is prematurely transferred as such to District Doda, to be adjusted against the vacancy available in the district.

Note:-

1. *All the concerned Pr. District & Sessions Judges are directed to make further postings/adjustments of all transferees within their District within a period of four days as per the availability of vacancies under intimation to this Secretariat.*
2. *In case of shifting of any transferee from one station to another if vacancy is not available, pr. District & Sessions Judge concerned may transfer a person with longest stay to another station in the district to create a vacancy.*
3. *All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

(By Order of Hon'ble the Chief Justice).


(Rajeev Gupta) 26/4/2022

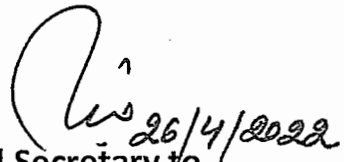
Principal Secretary to
Hon'ble the Chief Justice

No.: 989-1010/psy-602 Dated: -26-04-2022.

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.

3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu.
.... for information.
5. Pr. District & Sessions Judge Jammu / Kathua/ Reasi/ Bhaderwah / Udhampur/ Ramban / Rajouri/ Reasi /Poonch / Samba.
6. Addl. Distt. & Session Judge, Jammu
7. 2nd Addl. District & Sessions Judge, Jammu.
8. 3rd Addl. Distt, & Sessions Judge (TADA/POTA), Jammu
9. Addl. District Judge (Fast Track), Doda.
10. Spl. Judge Anti-Corruption (CBI Cases), Jammu.
11. Spl. Judge Anti-Corruption, Jammu
12. CJM / Sub Judge, Ramban / Ramnagar / Surankote / Jammu / Nowshera / Doda / Reasi / Bhaderwah / Rajouri.
13. City Judge, Jammu.
14. Spl. M.M (Traffic), Jammu
15. Spl. Excise M.M. Jammu
16. Spl. Electricity Magistrate, Jammu
17. Spl. Mobile Magistrate, Kathua / Rajouri / Bhaderwah
18. Munsiff / JMIC, Ukhral / Banihal / Bani / Mahore / R.S. Pura / Gandoh / Chenani / Billawar / Gool.
.... for information.
19. CPC, eCourt, High Court of J&K Jammu for uploading the same in the High Court website.
20. Director, Finance, High Court of J&K and Ladakh, Jammu.
21. Chief Librarian, High Court of J&K, Jammu/Srinagar.
.... for information.
22. Order Book.


Principal Secretary to
Hon'ble the Chief Justice